

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 104**  
**(IB)-699(ND)2020**  
**IA-5842/2022**

**IN THE MATTER OF:**

**M/s. Printofab**

... **Applicant/Petitioner**

**Versus**

**Gopish Pharma Limited and Others**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 01.12.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

**IA-5842/2022:** An application filed in compliance of the order dated 21.11.2022 seeking restoration of the application 90/2022.

List this IA along with other IA on 09.12.2022.



**(L.N. GUPTA)  
MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**